GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5207
ANSWERED ON 24/03/2026

RURAL DEVELOPMENT PROJECTS

5207. Dr. Kirsan Namdeo:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   the details and the basis for allocation of funds for implementation of rural development projects of the Ministry;
(b)   whether the Government proposes to allocate more funds to those States which are doing well in implementing such projects, if so, the details thereof, State-wise;
(c)   whether any guidelines have been issued by the Government for implementation of projects under the Ministry; and
(d)   if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (d): The Ministry of Rural Development (MoRD) is implementing a number of schemes/programmes for overall development of rural areas of the country such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal AntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).

        All the above schemes/programmes are implemented with active cooperation with the States/Union Territories (UTs).Allocations of funds to the States/UTs under these schemes/programmes is a continuous process. Funds are allocated taking into account the balance of funds available with them, submission of requisite documents / utilization certificate as per

schematic requirements, ensuring proper utilization of funds already allocated under the schemes and ensuring strict adherence of the guidelines of each scheme/programme and assessing the actual requirement at the ground level.

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